

Firing on Indian Pickets in J & K

1013. SHRI BOLLA BULLI RAMAIAH:
Will the PRIME MINISTER be pleased to state:

(a) whether Pak troops opened unprovoked firing on several Indian pickets in Rajouri and Punch sectors of J & K during October, 1993;

(b) if so, the details thereof and the reasons thereof;

(c) the total incidents of firing during 1993 on Indo-Pak boarder;

(d) the total loss of life and property suffered therefrom; and

(e) the remedial action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) to (c) Incidents of exchange of firing between the troops/security forces on the two sides along the Line of Control in J&K, including the Rajouri and Punch sectors, are by and large, a regular feature. Some incidents of firing have also occurred along the IB in Rajasthan.

(d) The Indian troops have suffered some casualties. It will not be desirable to disclose the details. Pakistani casualties are reported to be higher.

(e) Our troops continued to maintain a high degree of alertness along the Line of Control/Indo-Pak border.

Package for Petro-chemicals Industry

1014. SHRI GOPI NATH GAJAPATHI:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government have finalised a composite package for the petrochemicals industry in order to compete with the international companies;

(b) if so, the details of the package;

(d) the manner in which the package is being implemented; and

(e) the financial implications of the package?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALERIO) : (a) to (d) No such package has been prepared. However, policy decisions have been taken from time to time to make the domestic petrochemical industrial internationally competitive.

National Quality Council

1015. SHRI GEORGE FERNANDES:
Will the PRIME MINISTER be pleased to state:

(a) whether the proposal of setting up of a National Quality Council has since been finalised;

(b) if so, the details thereof; and

(c) if not, the time by which it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) to (c) The Proposal regarding setting up of a National